

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**CP(IB)-3223(MB)/2018**

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.02.2019**

NAME OF THE PARTIES:

Gainwell Commosales Pvt. Ltd.

v/s.

Pisces Exim India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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**ORDER**

1. When called none present from the side of the Respondent Debtor.
2. Last chance to the Petitioner to file consent of the IRP. To complete all the formalities before admission of the Petition, matter is now adjourned to **02.05.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

04.02.2019  
Pvs=